

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

OP NO.01 OF 2018 & IA NO. 1770 OF 2018
AND
APPEAL NO. 104 OF 2018

Dated: 14th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

OP NO.01 OF 2018 &
IA NO. 1770 OF 2018

In the matter of:

Mrs. Mamta Bhatnagar & Ors.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

APPEAL NO. 104 OF 2018

In the matter of:

Mrs. Mamta Bhatnagar & Ors.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1
(In Appeal No. 104 of 2018)

Mr. Sriranga S.
Mr. Balaji Srinivasan
Mr. Siddhant Kohli for R-2

ORDER

Relist this matter on **19.12.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member